

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/IBC/180/2023

NAME OF THE PETITIONER : Surya Diagnostics

NAME OF THE RESPONDENT(S) : Medall Healthcare Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

None for the Applicant. Ld. Counsel Mr.Vishnu Mohan appears for the Respondent.

Reply has been filed and rejoinder has not been filed till date.

Case is posted for hearing on **02.07.2024**.

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)